NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 669/16	TP 286/17	Hearing	391/394	Insight Technologies Pvt. Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Anoparna Bordoloi	Petitiones Counsel	Morech
2	. Samurth Sueedhar	<u>w</u>	MASCA

Counsel for petitioner is present. She requested time. Registry is directed to check and put up note on the petition and list it on 18.07.2017.

MEMBER (J)

MEMBER (T)